

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 7 8 0 8 - 1 7 8 0 9 / 2 0 0 5

(From the judgement and order dated 1 7 / 0 2 / 2 0 0 5 in AN No. 7 8 / 1 9 9 4 & CMA No. 1 7 5 8 1 / 2 0 0 1 of The HIGH COUR T OF A.P AT HYD E R A B A D )

N. S R I H A R I (D) T H. L R S . & O R S. Petitioner(s)

V E R S U S

N. P R A K A S H & O R S. Respondent(s)

(With prayer for interim relief and office report )

W I T H S L P (C) N O. 1 8 4 8 1 of 2 0 0 7

(With office report)

S L P (C) N O. 2 4 6 8 2 - 2 4 6 8 3 of 2 0 0 5

(With office report)

S L P (C) N O. 2 6 4 2 5 - 2 6 4 2 6 of 2 0 0 5

(With prayer for interim relief and office report)

S L P (C) N O. 2 6 4 2 9 of 2 0 0 5

(With appln. for placing on record addl. information and office report)

S L P (C) N o. 2 3 0 2 9 - 2 3 0 3 0 / 2 0 0 7

(With office report)

(For final disposal)

Date: 2 8 / 0 1 / 2 0 0 8 These Petitions were called on for hearing today.

C O R A M :

H O N ' B L E D r. J U S T I C E A R I J I T P A S A Y A T

H O N ' B L E M R. J U S T I C E P . S A T H A S I V A M

For Petitioner(s) Mr. B.Suyodhan, Adv.  
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Mr. D.V.S Hiva P r a s a d,Adv.  
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Mr. Ravi C.Pr a k a s h , Adv.  
Mr. Manu Shanker Mishra,Adv.

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Mr. Mukul Rohtagi, Sr. Adv.  
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For Respondent(s) Mr. D.A.Dave, Sr. adv.  
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M/S. Lawyer'S Knit & Co,Adv.

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Mr. Rohit Rao N., Adv.  
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Mr. Ariba m Guneshwa r Shar m a ,Adv

UPON hearing counsel the Court made the following  
O R D E R

List the matters on 2 9 . 0 1 . 2 0 0 8 .

(Shashi Sareen)  
Court Master

(Virendra Ku m a r)  
Court Master